

National Company Law Tribunal

Allahabad Bench

CP NO. 18/ND/2010.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: MACI Organics Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/39 & Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Srivastava	Adv	Petitioner	✓
2.	Shyam Kr. Rastogi	Adv.	Respondent	Shyam

CP NO.18/ND/2010

Sh. Saurabh Srivastava, Advocate for the petitioner. Sh. Shyam Kumar, Advocate for the respondent.

The respondent files application today, seeking prayer from this Court for express permission to file their formal reply to the main company petition, which was not filed before the Company Law Board and in this Tribunal, while the present matter has been proceeded with for final argument.

Such prayer is strongly opposed by the petitioner counsel and he seeks time to file formal reply to oppose such prayer. Hence, the time is granted.

That apart, the reply to the application (CA No.210/2017) is filed by the respondent. The petitioner counsel proposed to file rejoinder to the same. Hence, the case is also fixed for the argument and reply of both the applications.

The matter to be listed on 27th February, 2018.

Dated:29.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

**H.P. Chaturvedi,
Member (Judicial)**